

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(47)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/46/2017  
NAME OF THE PETITIONER(S) : VBJ PRECIOUS JEWELS PVT LTD  
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1.	A.M. I L A N A O	COUNSELLOR PETITIONER	2

**ORDER**

Heard the applicant. Order is reserved.

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)